

# JustIS Mobile App

## Judges Portfolio

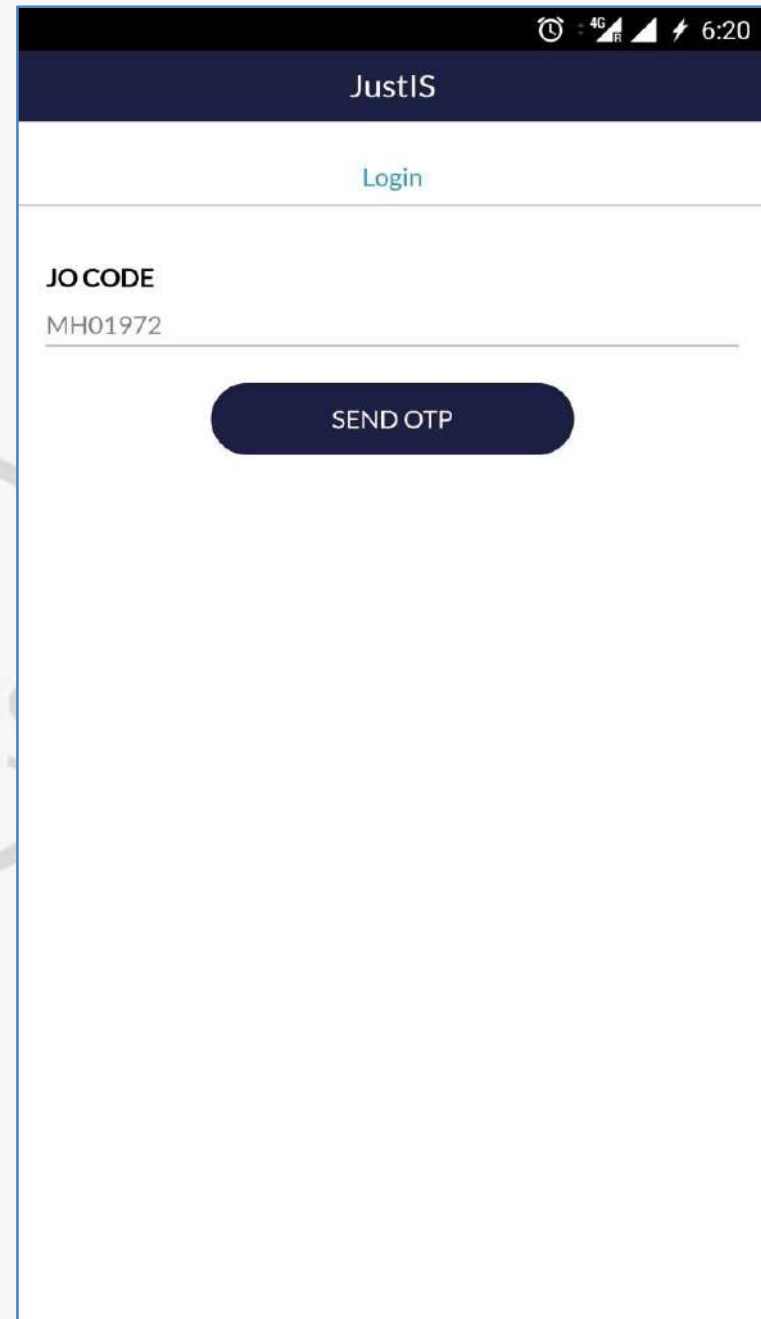
Court  
Management  
System for Judicial  
Officers



# Login Screen

Here judge needs to enter his unique JO CODE.

After clicking on 'SEND OTP' button SMS of OTP will be sent to respective registered mobile number.



The screenshot shows a mobile application interface for 'JustIS'. At the top, there is a dark blue header with the text 'JustIS'. Below the header, the word 'Login' is displayed in a light blue font. A horizontal line separates the header from the input area. In the input area, the text 'JO CODE' is followed by the value 'MH01972'. Below the input field, there is a dark blue button with the text 'SEND OTP' in white. The background of the screen is white, and there is a faint watermark of a gavel and the text 'JustIS' in the center.

# Login Screen

Here judge needs to enter his unique OTP received to his mobile number.

After clicking on 'VERIFY' button it will navigate to next screen.

JustIS

Login

JO CODE  
MH01972

OTP  
.....|

VERIFY

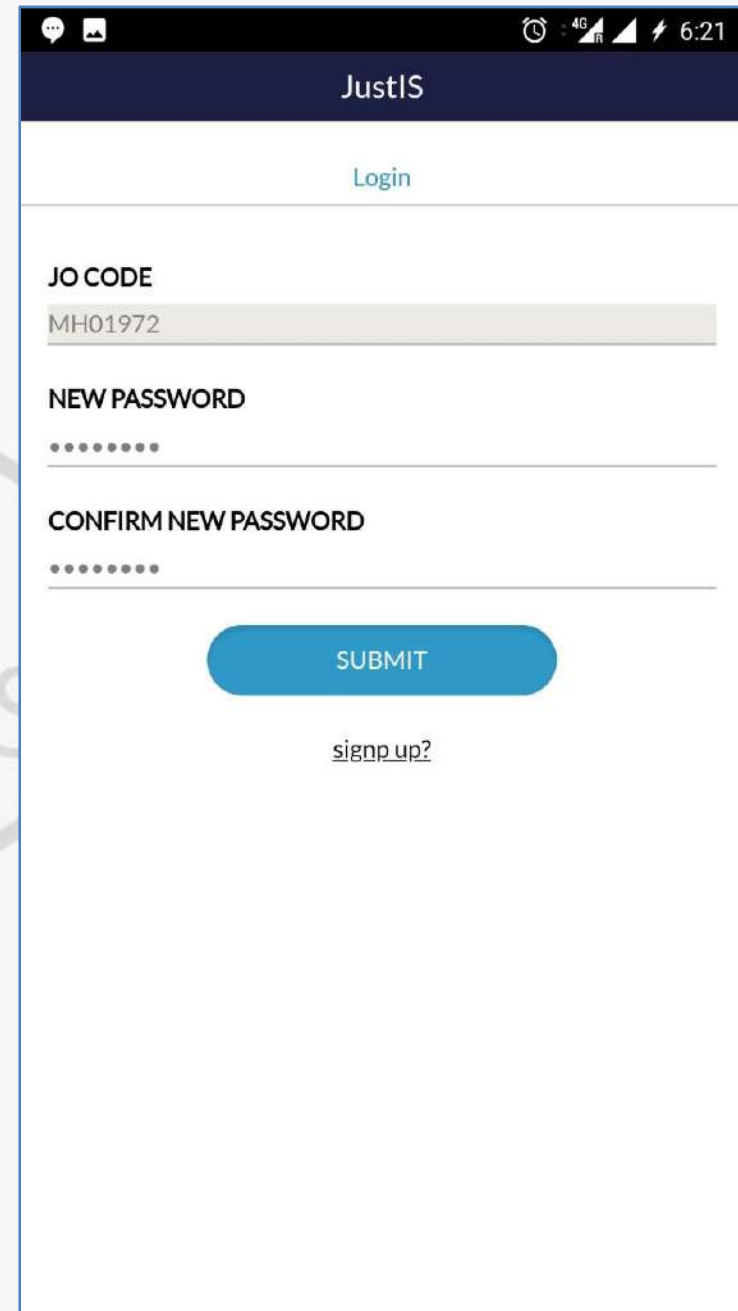
[sign up?](#)

# Login Screen

Here judge needs to set New Password for future use of app.

Password field is having a standard format of password.

Password should consist at least one Integer, Capital Letter, Small Letter and length should be 8.



JustIS

Login

JO CODE  
MH01972

NEW PASSWORD  
\*\*\*\*\*

CONFIRM NEW PASSWORD  
\*\*\*\*\*

SUBMIT

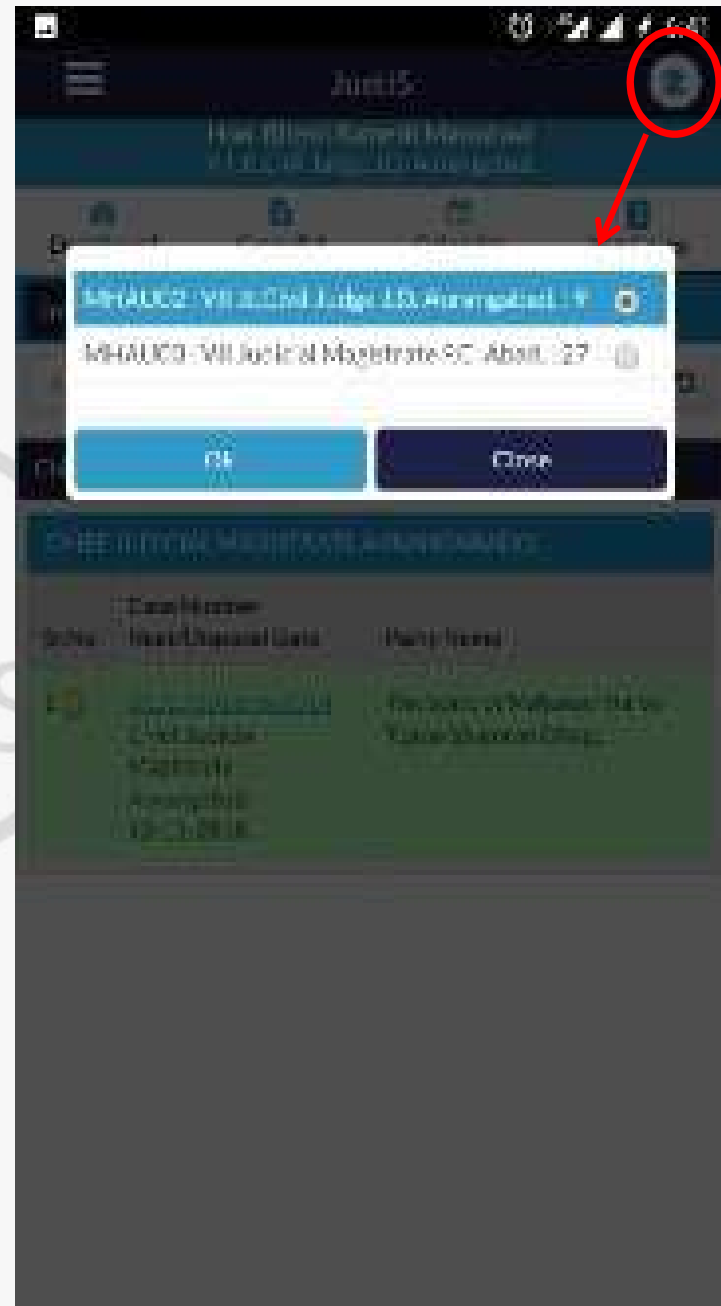
[sign up?](#)

## Designation Selection Pop Up

This Pop up contains designation allocated to given JO CODE.

Dashboard Calendar and Cause List data belongs to the selected Designation.

By Default First Designation will be selected.



## Side Menu

Side Menu gives a short selection for  
Different Tabs

Home

About

Dashboard

Causelist

Calendar

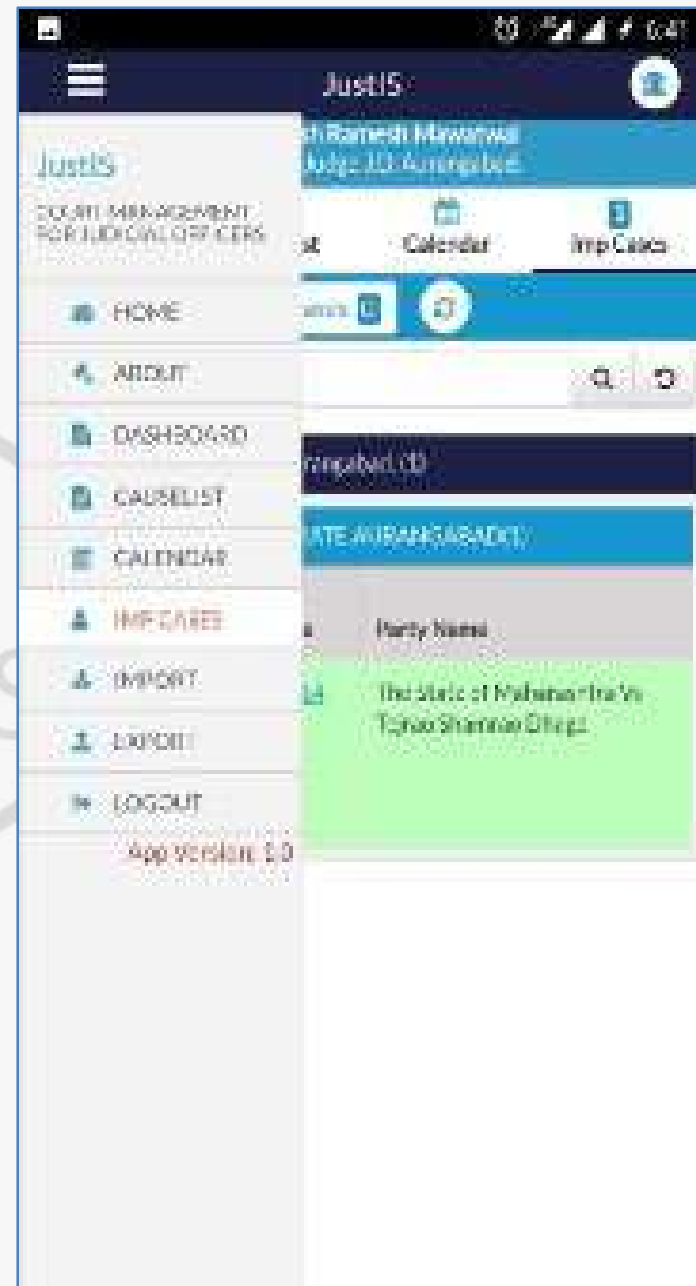
Imp Cases

Import

Export

Logout

and Finally app Version.



# Dashboard Screen

## Alert Tab

1. On the top judge name is there along with designation.
2. Dashboard tab Consist Alert, Pending, Disposed, Search Cases Tabs which are elaborated further.
3. Alerts Tab helps Judges to get a quick glance of, Total count of Today's Listed cases, Undated Cases, Received by the Institution and Transfer in the last month, current pending, Disposed in the current month.

JustIS

Hon. Ritesh Ramesh Mawatwal  
VII Jt.Civil Judge J.D. Aurangabad.

Dashboard Causelist Calendar Imp Cases

Alerts Pending Disposed Search Cases

Show 10 entries

Search:

	Civil	Criminal	Total
1) Today's Listed	11	0	11
2) Undated Cases	0	0	0
3) Received by institution in last month	0	0	0
4) Received by transfer in last month	1	0	1
5) Current Pending	161	0	161
6) Disposal in this month	0	0	0

Showing 1 to 6 of 6 entries

Previous 1 Next

# Dashboard Screen

## Pending Tab -> YEAR

It is sorted in 3 categories as

1. Civil
2. Criminal
3. Both.

There are two line graphs as well as Grid one is for year wise Cases count and year wise Delayed count.





# Dashboard Screen

## Pending Tab -> CASE TYPE

It is sorted in 3 categories as

1. Civil
2. Criminal
3. Both.

There is a bar chart as well as Grid which shows count according to Case Type (Civil M.A., R.C.S., Reg Dkst, Rent Suit, Sum.Civ.Suit).



# Dashboard Screen

## Pending Tab -> STAGE

It is sorted in 3 categories as

1. Civil
2. Criminal
3. Both.

There is a bar chart as well as grid which shows Case count according to Stage (Amended Plaintiff, Amended W.S., Apperance, Argument on Exh\_\_Ready, Argument on Exh\_\_Unready etc).



# Dashboard Screen

## Pending Tab -> ADR

It is sorted in 3 categories as

1. Civil
2. Criminal
3. Both.

There is a grid which shows Case count of Lokadalat and Mediation according to Case Type (Completed in this month, Pending, Referred in this month).

The screenshot displays the JustIS mobile application interface. At the top, the user is identified as Hon. Ritesh Ramesh Mawatwal, VII Jt. Civil Judge J.D. Aurangabad. The main navigation bar includes Dashboard, Causelist, Calendar, and Imp Cases. Below this, there are tabs for Alerts, Pending (selected), Disposed, and Search Cases. The interface is filtered by YEAR, CASE TYPE, STAGE, and ADR. There are radio buttons for Civil, Criminal, and Both. A search bar is present, and the number of entries is set to 10. A table shows case counts for Lokadalat and Mediation across three categories: Completed in this month, Pending, and Referred in this month. The table shows 0 counts for all categories. A pagination bar at the bottom indicates 'Showing 1 to 3 of 3 entries' with 'Previous' and 'Next' buttons.

Case Type	Lokadalat	Mediation
Completed in this month	0	0
Pending	0	0
Referred in this month	0	0

# Dashboard Screen

## Disposed Tab -> YEAR

It is sorted in 3 categories as

1. Civil
2. Criminal
3. Both.

There is Grid and two line graphs which shows Case count of Pending and Disposed for the respective YEAR.

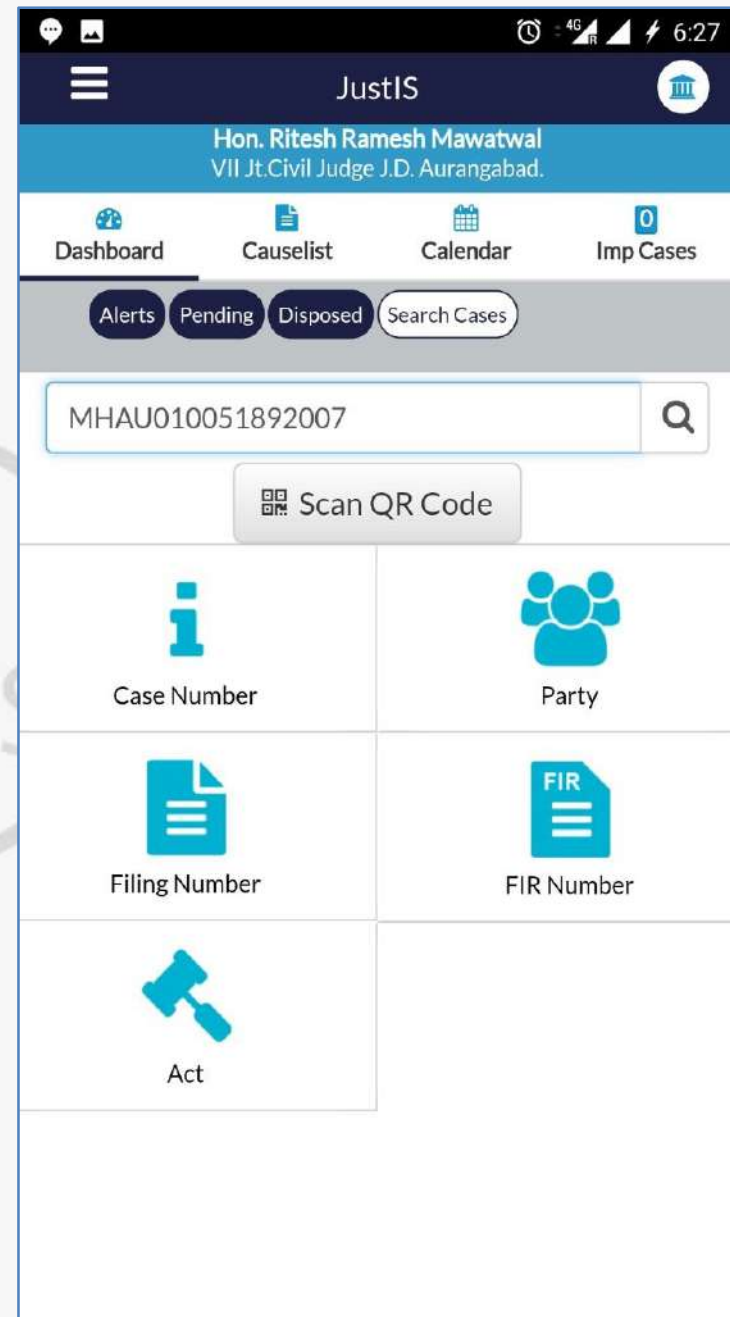


# Dashboard Screen

## Search Cases Tab

This Screen contains following search options:

1. CNR search
2. Scan QR Code search
3. Case number
4. Party Name
5. Filing Number
6. FIR Number
7. Act Name along with Section



# Search by Case Number

This search type gives result as per  
Case Type  
Case Number and  
Year



Case Status : Search By Case Number

Case Type\*  
Civil M.A. - Civil Misc. Application

Case Number\*  
627

Year\*  
2018

Go Reset

Total Number Of Cases: 1

CIVIL COURT SENIOR DIVISION AURANGABAD : 1

Sr.No	Case Number	Party Name
1	<a href="#">Civil M.A./627/2018</a>	Deepak Alfred Shrisunder Vs Sajid Khan Akbar Khan

# Search by Party Name

This search type gives result as per  
Petitioner/Respondent  
Year and  
Pending/Disposed/Both



Case Status : Search By Party Name

Petitioner/Respondent\*

Saj

Registration Year\*

2018

Pending  Disposed  Both

Go Reset

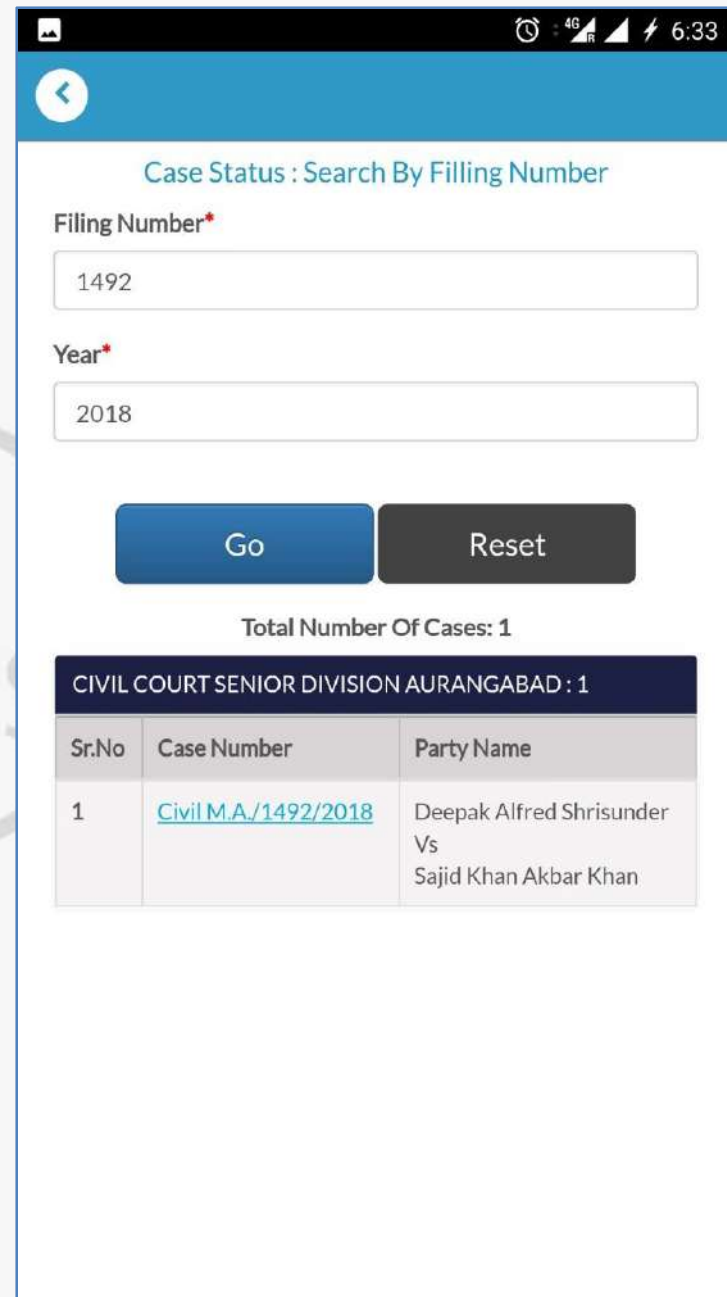
Total Number Of Cases: 18

CIVIL COURT SENIOR DIVISION AURANGABAD : 18

Sr.No	Case Number	Party Name
1	<a href="#">Civil M.A./627/2018</a>	Deepak Alfred Shrisunder Vs Sajid Khan Akbar Khan
2	<a href="#">L.R.DKST/66/2018</a>	Sajan Daulatrao Patil Vs State Of Maharashtra
3	<a href="#">R.C.S./860/2018</a>	Sajid Pasha Salimoddin Khan Vs Mehboob Bhikan Patel,
4	<a href="#">R.C.S./629/2018</a>	Saiansing Laxmansing Pawar

# Search by Filing Number

This search type gives result as per Filing Number and Year



Case Status : Search By Filing Number

Filing Number\*

Year\*

Go Reset

Total Number Of Cases: 1

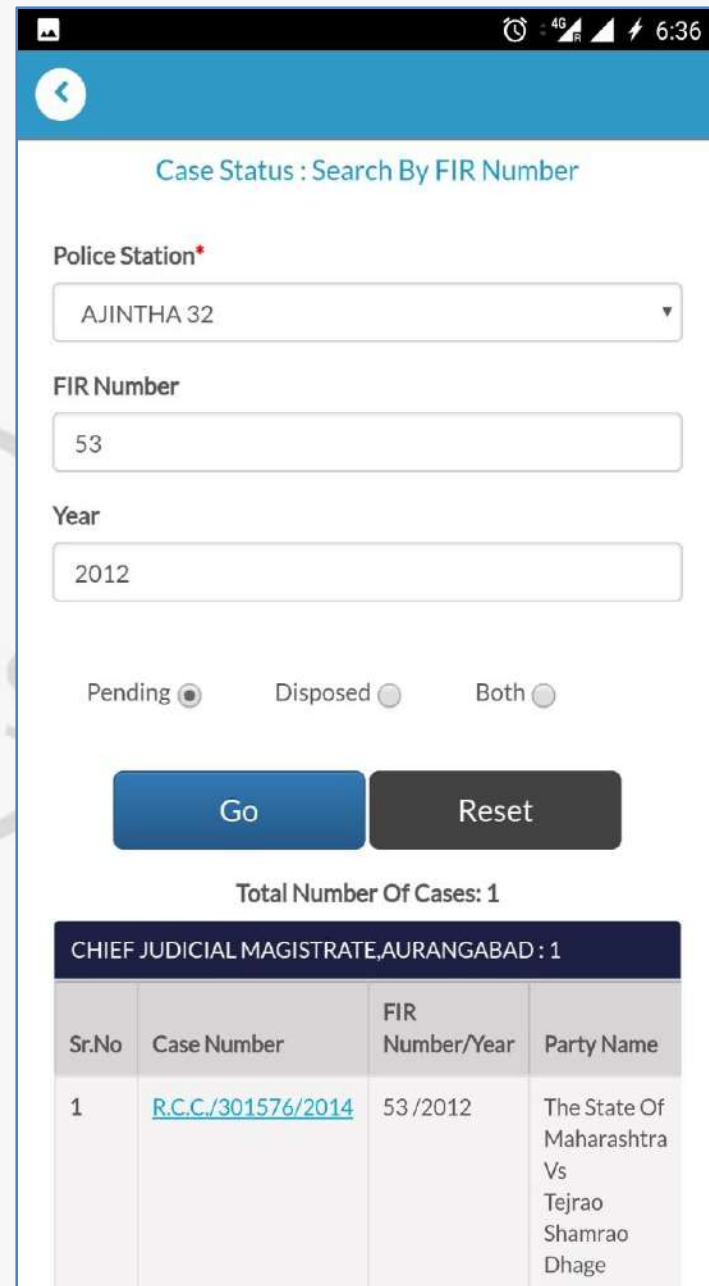
CIVIL COURT SENIOR DIVISION AURANGABAD : 1

Sr.No	Case Number	Party Name
1	<a href="#">Civil M.A./1492/2018</a>	Deepak Alfred Shrisunder Vs Sajid Khan Akbar Khan



# Search by FIR Number

This search type gives result as per  
Police Station  
FIR Number  
Year and  
Pending/ Disposed/Both



Case Status : Search By FIR Number

Police Station\*  
AJINTHA 32

FIR Number  
53

Year  
2012

Pending  Disposed  Both

Go Reset

Total Number Of Cases: 1

CHIEF JUDICIAL MAGISTRATE,AURANGABAD : 1

Sr.No	Case Number	FIR Number/Year	Party Name
1	<a href="#">R.C.C./301576/2014</a>	53 /2012	The State Of Maharashtra Vs Tejrao Shamrao Dhage

# Search by ACT

This search type gives result as per ACT Type Section and Pending/ Disposed Also user can search Act Type Using 'Search Act' Functionality I this screen.

Case Status : Search By ACT

Search Act

Search Act

Act Type\*

CODE OF CIVIL PROCEDURE

Under Section

Under Section

Pending  Disposed

Total Number Of Cases: 1

CHIEF JUDICIAL MAGISTRATE,AURANGABAD : 1

Sr.No	Case Number	Party Name
1	<a href="#">Cri.M.A./1515/2017</a>	Rajashri Ganesh Pendharkar Vs Satish Ramchandra Pendharkar

# Causelist Tab

Displays CauseList for the selected Date and selected Designation as per CIVIL and CRIMINAL.

JustIS

Hon. Ritesh Ramesh Mawatwal  
VII Judicial Magistrate F.C. Abad.

Dashboard Causelist Calendar Imp Cases

Causelist Date:\*

01-11-2018

CIVIL CRIMINAL

SHRI R.R. MAWATWAL  
VII Judicial Magistrate F.C. Abad.  
Criminal Cases Listed on 01-11-2018

Sr No.	Case Number	Party Name	Advocate
1	<a href="#">PWDVA Appln./591/2017</a> 23-10-2017	Jyoti Sheshrao Sable Versus Sheshrao Daulat Sable	
2	<a href="#">S.C.C./304901/2013</a> 29-06-2013	The State of Maharashtra Versus Krushna Banderav Aadhav	

Judgment

Arguments

Defence Evidence

# Calendar Tab

Here each Square Date Cell contains Case Count of CIVIL and CRIMINAL separated by '/'.  
On click of Particular Date cell a list of Cases appears below the Calendar View.

On click of Particular Date cell a list of Cases appears below the Calendar View.

**JustIS**  
Hon. Ritesh Ramesh Mawatwal  
VII Jt.Civil Judge J.D. Aurangabad.

Dashboard Causelist **Calendar** Imp Cases

November 2018

Su	Mo	Tu	We	Th	Fr	Sa
				1 11/0	2 9/0	3 14/0
4	5	6	7	8	9	10
11	12 7/0	13 5/0	14 4/0	15 7/0	16 7/0	17 14/0
18	19 7/0	20	21 9/0	22 11/0	23 5/0	24
25	26 11/0	27 8/0	28 4/0	29 6/0	30 5/0	

Showing result for : 13/11/2018

Civil Cases (5)

Sr No	Purpose	Count
1	Appearance	4
2	Steps	1

Criminal Cases (0)

# Case History - Add Note

This is a new feature which helps to add a short Note about case.

The screenshot displays a mobile application interface for 'Case History'. At the top, there is a blue header with a back arrow and a plus icon. Below the header, the title 'Case History' is centered. A grey button labeled 'Add Note' is visible. The case name 'CHIEF JUDICIAL MAGISTRATE, AURANGABAD' is displayed. A blue bar labeled 'Case Details' is followed by a table with columns for Case Ty, Filing N, Filing D, Registr, Registr, and CNR Number. A modal window is open over the table, containing a text input field with the text 'This case is having high priority|'. The modal has a plus icon on the bottom left and a close icon on the bottom right. Below the table, a blue bar labeled 'Case Status' is followed by a table with the following data:

First Hearing Date	29-06-2006
Decision Date	03-06-2014
Case Status	CASE DISPOSED
Nature Of Disposal	Uncontested--TRANSFERRED / MADE OVER
Court No And Judge	1-Chief Judicial Magistrate Aurangabad.

## Case History - Note

Added Note for the case looks like this

The screenshot shows a mobile application interface for case history. At the top, there is a blue header with a back arrow and a checkmark. Below the header, the title "Case History" is displayed. A yellow note box contains the text "Note : This Case Is Very Important." Below the note, the text "CHIEF JUDICIAL MAGISTRATE,AURANGABAD" is shown. The "Case Details" section is a table with the following data:

Case Details	
Case Type	R.C.C.
Filing Number	312574/2014
Filing Date	09-09-2014
Registration Number	301576/2014
Registration Date	09-09-2014
CNR Number	MHAU030125772014

The "Case Status" section is another table with the following data:

Case Status	
First Hearing Date	20-09-2014
Next Hearing Date	12-11-2018
Stage Of Case	Appearance
Court No And Judge	1-Chief Judicial Magistrate Aurangabad.

At the bottom of the screen, there are two blue buttons: "QR Code" and "Petitioner And Advocate".

# View Business

It Shows Daily Business for the Case



The screenshot displays a mobile application interface for viewing case business. At the top, there is a status bar with icons for signal, battery, and time (6:37). Below the status bar is a blue header with a back arrow and the title 'View Business'. The main content area shows the following details:

**Daily Status**  
**In The Court Of:** Chief Judicial Magistrate Aurangabad.  
**CNR No.:** MHAU030125772014  
**Case No.:** R.C.C./0301576/2014  
**The State Of Maharashtra Versus** Tejrao Shamrao Dhage  
**Date :** 02-02-2016

<b>Business</b>	:	Accused Are Absent.
<b>Next Purpose</b>	:	Argument On Exh. ___ Unready
<b>Next Hearing Date</b>	:	08-03-2016

Chief Judicial Magistrate Aurangabad.

## Important Cases Tab

This shows List of Locally Saved Cases which can be refreshed later. User can Search case from saved Cases. Today's Cases contains cases on that day from saved cases.

The screenshot displays the JustIS mobile application interface. At the top, the status bar shows the time as 6:41 and various system icons. The app header includes a hamburger menu, the title 'JustIS', and a court icon. Below the header, the user's name 'Hon. Ritesh Ramesh Mawatwal' and title 'VII Jt.Civil Judge J.D. Aurangabad.' are displayed. A navigation bar contains four tabs: 'Dashboard', 'Causelist', 'Calendar', and 'Imp Cases', with 'Imp Cases' being the active tab and showing a notification badge with the number '1'. Below the navigation bar, there is a search bar with the placeholder text 'Enter text to search' and search and refresh icons. The main content area shows a section for 'Chief Judicial Magistrate Aurangabad. (1)'. Below this, a blue header reads 'CHIEF JUDICIAL MAGISTRATE,AURANGABAD(1)'. A table with three columns is displayed: 'Sr.No', 'Case Number Next/Disposal Date', and 'Party Name'. The table contains one row with the following data:

Sr.No	Case Number Next/Disposal Date	Party Name
1	<a href="#">R.C.C./301576/2014</a> Chief Judicial Magistrate Aurangabad. 12-11-2018	The State of Maharashtra Vs Tejrao Shamrao Dhage



# Added Note View from Imp Cases

The screenshot displays the JustIS mobile application interface. At the top, the user is identified as Hon. Ritesh Ramesh Mawatwal, VII Jt. Civil Judge J.D. Aurangabad. The main navigation bar includes Dashboard, Causelist, Calendar, and Imp Cases (with a notification badge of 1). Below this, there are buttons for Imp Cases and Today's Cases (0). A search bar is present with the placeholder text "Enter text to search". A modal dialog box is overlaid on the screen, displaying the text "This Case Is Very Important." with a close button (X). The background shows a table of cases with the following data:

Sr.No	Case Details	Case Description
1	<a href="#">R.C.C./301576/2014</a> Chief Judicial Magistrate Aurangabad. 12-11-2018	The State of Maharashtra Vs Tejrao Shamrao Dhage